

ITEM NO.5

COURT NO.13

SECTION II

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Miscellaneous Application No. 1028/2025

IN

SLP(Crl) No. 2122/2025

JAILAL RAJBHAR

Applicant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

FOR ADMISSION AND IA No. 66712/2025 - RESTORATION

Date : 07-08-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KUMAR

HON'BLE MR. JUSTICE N.V. ANJARIA

For Applicant(s) Mr. Pradeep Kumar Yadav, Adv.  
Ms. Anjale Kumari, Adv.  
Mr. Deepak Yadav, Adv.  
Mr. Bharat Chaudhary, Adv.  
Ms. Monika Chaudhary, Adv.  
Ms. Vinita, Adv.  
Mr. Sanjeev Malhotra, AOR

For Respondent(s) Ms. Tulika Mukherjee, AOR  
Mr. Beenu Sharma, Adv.  
Mr. Venkat Narayan, Adv.

UPON hearing the counsel, the Court made the following  
O R D E R

Learned counsel appearing for the applicant shall furnish a full copy of the special leave petition to the learned counsel appearing for the State of Uttar Pradesh.

Re-list on 14.08.2025.

(Babita Pandey)  
Astt. Registrar-cum-PS

(Preeti Saxena)  
Court Master (NSH)